

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 110(ND)/2009  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


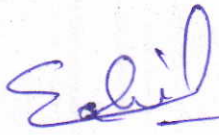
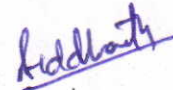
SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: Abinash Chander Mahajan & Ors.  
Vs.  
M/s. Vikas Promoters Pvt. Ltd. & Ors.

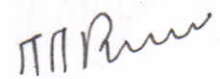
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	K. Datta Sanjana Saddy Shantanu Parashar	}	Adv for Petitioner	
2	Deepak Vohra Sahil Dehwan	}	( <del>Adv for Respondent</del> ) Adv for Respondent <sup>cell</sup> (No. 2 No. 2) (Vand Kishore Garg)	
3	Smit Fernandes Siddharth Sharma Mitro Jain	}	Adv. for Respondents	

Order

Orders reserved.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

29<sup>th</sup> August, 2016